GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1930
(TO BE ANSWERED ON THE 21st March 2022)

FAKE RECRUITMENT IN THE NAME OF AAI

1930. SHRI NEERAJ DANGI

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it has been observed that certain anti-social elements are committing frauds in the name of recruitment by means of using a fake name of Airports Authority of India (AAI); if so, the number of such cases;
(b) the number of such cases noticed during the last three years; and
(c) the details of action taken by Government against the recruitment related websites?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Airports Authority of India(AAI) has received emails/complaints from candidates who have been victims of fake job offers in the name of AAI. Around 130 such cases have been received during last three years from candidates who were victims of such fake job offers.
(c) As a precautionary measure, AAI has adopted following steps in this regard :
1. A banner named "Beware of fake recruitment in the name of AAI" is posted on AAI's website in scrolling form.
2. AAI has issued press releases through print media for general public awareness on the issue.
3. Complainants were advised to file FIR with the nearest Police Station.
4. AAI has informed Commissioner of Police/DGPs of all States/UTs about such fake recruitment scams with a request to take necessary action against fraudsters.
5. Caution alerts are spread on various social media platforms such as Instagram, Twitter etc.
6. Letters have been issued to Regional Executive Directors and APDs of AAI requesting to re-sensitize the Police Authorities in their respective regions to take action against such fraudsters at local level.

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